

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the ⁰⁸ of December, 2023

S.O. 607 - In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officer(s) to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdictions of Municipal Committee/Council of District Budgam.

S.No.	Name of the Officer (s)	Designation	Jurisdiction
01	Mohammad Iqbal Bhat	Executive Officer	MC Budgam & MC Chadoora
02	Ishtiyaz Ahmad Sheikh	Executive Officer	MC Magam
03	Imtiyaz Ahmad Wani	Executive Officer	MC Beerwah
04	Nazir Ahmad Dar	Executive Officer	MC Khansahib
05	Tariq Hassan Lone	Executive Officer	MC Charisharief

By Order of the Government of the Jammu & Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,

No. Law/Power/7/2021-10

Dated: - 08 -12- 2023

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India
- 2) Divisional Commissioner, Kashmir.
- 3) Secretary to Government, Revenue Department.
- 4) District Magistrate, Budgam. This is with reference to letter No. ADCB/Misc/2023/2945-2948 Dated: 30-11-2023.
- 5) General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
- 6) Concerned officer(s).....(All).
- 7) SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
- 8) Incharge Website

(Shamim Ahmad Wani)
 Senior Law Officer

Department of Law, Justice and P.A